

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA

UNSTARRED QUESTION NO. 1150  
TO BE ANSWERED ON MARCH 02, 2016

STATUS OF HOUSING PROJECTS

No. 1150            SHRI SUDHEER GUPTA:  
                         SHRI RAJESH RANJAN:  
                         SHRI SATAV RAJEEV:  
                         SHRI JYOTIRADITYA M. SCINDIA:  
                         SHRI CH. MALLA REDDY:  
                         SHRI DHANANJAY MAHADIK:  
                         SHRI ASHOK SHANKARRAO CHAVAN:  
                         SHRIMATI KAVITHA KALVAKUNTLA:  
                         SHRI KAMAL NATH:  
                         SHRI S.R. VIJAYAKUMAR:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has set any targets for the housing sector under the two major schemes of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY)

(b) if so, the details thereof and the reasons for the shortfall in targets achieved, if any, State-wise;

(c) whether it is a fact that the houses built under these schemes are lying vacant all over the country and if so, the details thereof and the reasons therefor, State-wise;

(d) whether the Government has merged JNNURM and RAY under one scheme and if so, the details thereof; and

(e) the steps taken/being taken by the Government to achieve the targets of constructing low cost houses in a unit bound manner?

## ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
(SHRI BABUL SUPRIYO)

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(a) & (b): Under JNNURM, a total of 1512 projects with a total project cost of Rs. 32,815.00 crore involving Central share of Rs. 17,495.75 crore for construction of 12,50,741 houses have been approved. Till now, construction of 9,99,132 houses have been completed of which 7,91,480 houses are occupied by the beneficiaries. State-wise details of physical progress are at Annexure-I. The Government has extended the JNNURM Mission period upto 31.03.2017 for completing on-going work only on the projects sanctioned upto 31.03.2012.

Under RAY, a total of 183 projects with a total project cost of Rs. 7,721.45 crore involving Central share of Rs. 3,605.96 crore for construction of 1,41,848 houses have been approved. Till now, construction of 15,381 houses have been completed of which 4,874 houses have been occupied by the beneficiaries. State-wise details are at Annexure-II. The Government has discontinued Rajiv Awas Yojana (RAY) and subsumed in Pradhan Mantri Awas Yojana (Urban) the liabilities created under the 183 RAY projects where work had started on ground.

There has been delay in completing some projects under these schemes due to reluctance of slum dwellers to shift temporarily in case of in-situ development of project and non-availability of encumbrance free land, resulting in cost overruns.

(c) Allotment of houses constructed under these schemes is the responsibility of the State/UT Governments concerned. Some of the houses built under these schemes are lying vacant due to reluctance of slum dwellers to shift, lack of/incomplete basic infrastructure and livelihood sources etc.

(d): The Government has discontinued Rajiv Awas Yojana (RAY) and subsumed in Pradhan Mantri Awas Yojana (Urban) the liabilities created under the 183 RAY projects where work had started on ground.

(e) The Ministry, however, reviews of the status of ongoing projects under these schemes on the basis of Quarterly and Monthly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and review meetings at the level of Secretary (HUPA). Through these reviews, State/UT governments have been advised to complete the ongoing projects as early as possible within the extended period of JNNURM i.e. by 31.03.2017, submit plan of action for completion of ongoing projects, plan for 100% occupancy and submit the project completion certificates. The Ministry regularly corresponds with the concerned State Governments/UTs in this regard.

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Annexure - I referred to LSUQ - 1150 due for answer on 02.03.2016

## Details of Physical Targets and achievements thereon for construction of Houses under JNNURM

as on 16th February 2016

Sl. No.	Name of the State/UT	No. of Project Approved	Physical Progress (In Nos)			
			Houses Sanctioned	Houses Completed	Houses in Progress	Houses Occupied
1	A&N Island	1	-	-	-	-
2	Andhra Pradesh	67	79,382	64,942	14,440	40,331
3	Arunachal Pradesh	4	1,172	420	752	244
4	Assam	18	6,583	3,423	3,160	3,824
5	Bihar	35	29,103	10,216	18,887	29,103
6	Chandigarh (UT)	4	17,696	12,736	4,960	12,159
7	Chattisgarh	27	31,984	20,826	11,158	10,079
8	D&N Haveli	2	144	48	96	-
9	Daman & Diu	1	14	14	-	14
10	Delhi	16	55,424	27,344	28,080	1,116
11	Goa	-	-	-	-	-
12	Gujarat	66	1,32,565	1,19,154	13,411	94,473
13	Haryana	25	13,223	12,715	508	10,050
14	Himachal Pradesh	9	2,130	818	1,312	342
15	Jammu & Kashmir	54	14,208	6,713	7,495	7,540
16	Jharkhand	17	10,103	7,430	2,673	6,436
17	Karnataka	52	45,162	42,879	2,283	35,722
18	Kerala	60	42,163	35,059	7,104	33,828
19	Lakshdweep	-	-	-	-	-
20	Madhya Pradesh	71	38,363	33,298	5,065	7,077
21	Maharashtra	174	1,77,272	1,26,450	50,822	73,385
22	Manipur	7	4,079	4,070	9	4,070
23	Meghalaya	5	1,232	564	668	144
24	Mizoram	11	3,046	2,904	142	1,950
25	Nagaland	3	6,265	4,789	1,476	4,273
26	Orissa	44	14,823	10,761	4,062	10,564
27	Puducherry	4	1,542	1,318	224	609
28	Punjab	8	7,037	5,697	1,340	1,564
29	Rajasthan	69	43,146	32,542	10,604	34,838
30	Sikkim	4	293	260	33	149
31	TamilNadu	145	1,27,435	1,12,521	14,914	1,03,567
32	Telangana	45	83,678	73,795	9,883	55,813
33	Tripura	6	3,371	3,371	-	3,371
34	Uttar Pradesh	226	82,327	62,670	19,657	47,224
35	Uttrakhand	29	3,915	2,143	1,772	1,652
36	West Bengal	203	1,71,861	1,57,242	14,619	1,55,969
<b>Grand Total :-</b>		<b>1,512</b>	<b>12,50,741</b>	<b>9,99,132</b>	<b>2,51,609</b>	<b>7,91,480</b>

Note -22411 dwelling units occupied by beneficiaries are being constructed by themselves

Annexure -II referred to LSUQ - 1150 due for answer on 02.03.2016

## Details of Physical Targets and achievements thereon for construction of Houses under RAY

as on 16th February 2016

Sl. No.	Name of the State/UT	No. of Project Approved	Physical Progress (Nos)			
			Houses Sanctioned	Houses Completed	Houses in Progress	Houses Occupied
1	A&N Islands	-	-	-	-	-
2	Andhra Pradesh	2	1,617	-	1,413	-
3	Arunachal Pradesh	4	1,536	-	704	-
4	Assam	-	-	-	-	-
5	Bihar	7	11,276	25	2,039	-
6	Chandigarh	-	-	-	-	-
7	Chhatisgarh	1	300	96	164	92
8	D&N Haveli	-	-	-	-	-
9	Daman & Diu	-	-	-	-	-
10	Delhi	-	-	-	-	-
11	Goa	-	-	-	-	-
12	Gujarat	25	30,494	2,250	26,951	-
13	Haryana	4	3,226	342	1,050	-
14	Himachal Pradesh	1	300	-	-	-
15	Jammu & Kashmir	1	369	62	15	62
16	Jharkhand	4	3,931	285	2,343	-
17	Karnataka	23	23,125	1,976	11,037	931
18	Kerala	5	2,118	90	482	-
19	Lakshadweep	-	-	-	-	-
20	Madhya Pradesh	8	8,123	-	2,722	-
21	Maharashta	-	-	-	-	-
22	Manipur	-	-	-	-	-
23	Meghalaya	-	-	-	-	-
24	Mizoram	1	142	23	119	17
25	Nagaland	3	1,054	-	146	-
26	Odisha	16	11,235	157	2,496	-
27	Puducherry	-	-	-	-	-
28	Punjab	-	-	-	-	-
29	Rajasthan	27	21,908	7,264	7,417	2,761
30	Sikkim	-	-	-	-	-
31	Tamil Nadu	15	4,880	1,416	3,464	-
32	Telangana	1	1,198	-	334	-
33	Tripura	4	3,005	-	-	-
34	Uttar Pradesh	18	8,409	1,218	2,123	967
35	Uttarakhand	10	3,130	88	307	44
36	West Bengal	3	472	89	242	-
<b>Grand Total (RAY) :-</b>		<b>183</b>	<b>1,41,848</b>	<b>15,381</b>	<b>65,568</b>	<b>4,874</b>

Note : Ground work for construction of 60899 dwelling units is under progress